

Rules Formulation

3790. SHRI GIRIDHAR GAMANG : Will the PRIME MINISTER be pleased to state :

(a) the reasons for delay in formulating the rules and instructions regarding promotion in services or different categories in the States and Central services;

(b) whether the Government propose to rectify the delay; and

(c) the details of guidelines issued to the Central Ministries and the State Governments regarding reservation in promotion ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) In case of promotion to services under the jurisdiction of States, orders of respective State Governments are applicable. In case of Central services, formulation of rules and instructions regarding promotion in services is done by respective cadre controlling authorities. Information in this regard is not centrally maintained.

(c) For reservation in services of States, orders of respective State Governments are applicable. The details of guidelines issued to all Central Ministries/Departments are as under:-

- i) Reservation in promotion is provided to SCs and STs @ 15% & 7.5% respectively;
- ii) Reservation is provided to all Groups where method of promotion is seniority-cum-fitness;
- iii) Reservation is provided upto lowest rung of Group 'A' where promotion is by the method of selection.
- iv) while no reservation is provided within Group 'A' where method of promotion is by selection, SC/ST candidates who are senior enough to come within the number of vacancies for which the select panel is prepared are promoted in posts carrying ultimate Salary of Rs. 5700/- provided they are not adjudged unfit for promotion.

Nine Nuclear Reactors

3791. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether India's nine power reactors are the least reliable as monitored by the International Atomic Energy Authority;

(b) if so, details thereof;

(c) whether the budget for atomic energy the fallen by 708 since 1988;

(d) if so, the reasons thereof; and

(e) whether the reliability of these reactors is checked with the fall in budget allocation for atomic energy ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) No, Sir. IAEA does not monitor the operation of nuclear power reactors and rank them on the basis of safety and reliability. The nuclear power reactors in the country have generated 7982 million units (MU) of electricity in the year 1995-96 achieving an overall annual capacity factor of 60%. In the year 1996-97, upto the end of February 1997, generation was 8166 MUs with a capacity factor of 66%. This is expected to exceed 9000 MUs for the year as whole with an annual capacity factor of 66%

(c) and (d) No, Sir. The budget of the Department of Atomic Energy was Rs. 1110.09 crores in 1987-88. This has increased to Rs. 2098.60 crores in 1996-97.

(e) The budgetary allocation is done consistent with overall requirements and availability of resources with the Government and has not in any way adversely affected reliability of nuclear power plants.

Fund for EAS to Orissa

3792. SHRI K.P. SINGH DEO : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the districts covered under the centrally sponsored Employees Assurance Scheme (EAS) in Orissa, so far;

(b) the funds allocated to the State for implementing EAS during last three years; and

(c) the time by which the entire State is proposed to be covered under EAS ?

THE MINISTER IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) All the 30 districts of Orissa have been covered under Employment Assurance Scheme.

(b) The Central funds released under EAS to the state during last three years is as follows :

1994-95	Rs. 7884.00 lakhs
1995-96	Rs. 11460.00 lakhs
1996-97	Rs. 14215.50 lakhs. (Till date)

(c) All the remaining rural blocks of the State will be covered under EAS during 1997-98.

Network Computers

3793. SHRI SUSHIL CHANDRA : Will the PRIME MINISTER be pleased to state: